

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3295
ANSWERED ON:13.08.2010
ASHRAM SCHOOLS
Biswal Shri Hemanand ;Singh Shri Uma Shanaker

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds for ashram schools sanctioned and that actually set-up location-wise alongwith details of facilities provided therein during each of the last three years and the current year;
- (b) whether crucial facilities like sanitation are not provided in some such ashram schools; and
- (c) if so, the details thereof, location-wise and steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) Under the Centrally Sponsored Scheme of 'Establishment of Ashram Schools which is implemented by the States, in Tribal Sub Plan Areas' funds are granted for construction of buildings which inter-alia includes school buildings, hostels buildings and toilets etc. The funds released during the last three years and current year alongwith the number of Ashram Schools sanctioned is at Annexure 1 and their location is at Annexure.2.
- (b) The running and maintenance of Ashram Schools is the responsibility of concerned State Government/UT Administration. The Ministry has not received any information regarding not providing of sanitation facilities in Ashram Schools sanctioned by this Ministry during the last three years.
- (c) Does not arise.